

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

16. C.P.(IB)-1216(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Kalpesh Kini

V/s.

Vijay Group Infra Llp

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Ms. Bindu Parekh is present through virtual hearing and requested time. Time is granted. List this matter on **24.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)